NOTICE

In continuation of the Notification dated 20.12.2023, regarding Christmas Vacation 2023, it is hereby notified for the information of Advocates and Parties in person that the Division Bench presided over by **the Hon'ble Shri Justice KAMAL KHATA** from 23.12.2023 to 27.12.2023 has issued the following directions :-

1. The Bench shall sit on 26th December, 2023 only at 10.30 am.

2. Mentioning if any, is permitted only at 10.30 am. Mentioning is allowed in case of extremely urgent matters only which cannot wait till re-opening of Regular Court.

3. Costs may be imposed, if urgency is not made out.

By Order

Date : 22nd December 2023

Sd/-
(S.S. Agate)
I/c Prothonotary & Sr. Master,
High Court (O.S.), Bombay.

Sd/-
(S.R. Agrawal)
Registrar (Judl.-II)
High Court (A.S.), Bombay.